# CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

Original Application No. 124 of 2008
Tuesday, this the 30th day of June, 2009

### **CORAM:**

Hon'ble Dr. K.B.S. Rajan, Judicial Member Hon'ble Ms. K. Noorjehan, Administrative Member

E. Devadasan, Deputy Collector (Vigilance), North Zone, Kozhikode.

Applicant

### (By Advocate - Ms. V. Renju)

#### Versus

- Union of India, represented by The Secretary to
   Government of India, Department of Personnel and Training,
   Ministry of Personnel, Public Grievances and Pensions, New Delhi.
- Union Public Service Commission, Represented by the Secretary, UPSC, Shajahan Road, New Delhi.
- 3. The State of Kerala represented by The Chief Secretary to the Government, Government of Kerala, Trivandrum.
- 4. The Principal Secretary, General Administration (Special-A) Department, Trivandrum.
- 5. The Principal Secretary to the Government of Kerala,
  Revenue-C Department, Government Secretariat,
  Trivandrum. Respondents

# (By Advocate – Mr. TPM Ibrahim Khan, SCGSC, Mr. Thomas Mathew Nellimoottil & Mr. R. Premsanker, GP (R3, 4&5))

The application having been heard on 30.6.2009, the Tribunal on the same day delivered the following:

## ORDER

# By Hon'ble Dr. K.B.S. Rajan, Judicial Member -

Counsel for the applicant submits that permission be granted to withdraw this OA with liberty to file afresh if necessary arises. Permission is granted. OA is dismissed as having been withdrawn.

(K. NOORJEHAN)
ADMINISTRATIVE MEMBER
"SA"

(K.B.S. RAJAN) JUDICIAL MEMBER